

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

**TP No. 39-A/2016,39-B/2016 ,39-C/2016 ,39-D/2016 with TP No. 39/397-
398/NCLT/AHM/2016 (New)
C.A. No. 136/2013, C.A. No.170/2013, C.A. No. 240/2013, C.A. No. 269/2013 with
C.P.No. 43/397-398/CLB/MB/2013 (Old)**


**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.01.2020**

Name of the Company: Kirshna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act / I & B Code : Section 397-398 of the Companies Act 1956.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Dr S.K. Jain	PCS	Resp 1, 2, 4 11, 12	
2.				

ORDER

The Respondents are represented through their respective Counsel(s)/PCS.

PCS Mr. SK Jain, appearing for the Respondent, requests for adjournment.

Since the Court is pre-occupied in other time-bound matter. Hence, the matter is adjourned.

List the matter on 17.02.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 07th day of January, 2020